

12.43 hrs.

RE. MOTIONS FOR ADJOURNMENT

श्री राम बिलास पासवान (हाजीपुर): अध्यक्ष जी, हम लोगों ने एडजर्नमेंट मोशन दिया है तथाकथित किसान रली के सम्बन्ध में और अहमदाबाद में हरिजनों के ऊपर, जो गोली चल रही है।

अध्यक्ष महोदय : आज कुछ नहीं होगा। इस बारे में कल बताया जाएगा।

श्री राम बिलास पासवान : एम० पी० लोग यहां नहीं पहुंच रहे हैं। सारी की सारी मशीनरी लगी हुई है तथाकथित किसान सम्मेलन में

(व्यवधान)

अध्यक्ष महोदय : आप देखिए, आप क्या कर रहे हैं। . . . (व्यवधान) रेकार्ड नहीं होगा

Nothing will go on record.

(Interruptions)

आप सुनते क्यों नहीं हैं ? मेरी बात सुन लीजिए। आप क्यों बोलते हैं ? आप सारे न बोलिए जब मैं बोल रहा हूँ।

This is my job. Under the rules a Member can give notice of an Adjournment Motion on any day on which the House sits. However, in accordance with well established convention, the notices of Adjournment Motion are not taken up at the sitting of the House on the day of the President's Address. These notices are kept pending. . . .

SHRI JYOTIRMOY BOSU (Diamond Harbour): From where are you reading?

MR. SPEAKER: I am talking from precedents and traditions.

SHRI JYOTIRMOY BOSU: Not by rules.

MR. SPEAKER: Not by rules. We have certain traditions.

SHRI JYOTIRMOY BOSU: Can rules not have precedence over your conventions?

MR. SPEAKER: No.

SHRI JYOTIRMOY BOSU: You conveniently take conventions and then you conveniently disregard them. (Interruptions) That hardly benefits the Chair.

MR. SPEAKER: Tomorrow, it is coming, Mr. Jyotirmoy Bosu.

SHRI JYOTIRMOY BOSU: No, Sir. Adjournment Motions have been given on many important issues and you have to take them up one by one.

MR. SPEAKER: We shall decide one by one tomorrow, not today.

SHRI JYOTIRMOY BOSU: Let the Speaker be impartial.

MR. SPEAKER: I am very much impartial. I am saying according to what has been done. I am deciding about the motions tomorrow. We will take them up one by one tomorrow. (Interruptions)

श्री अटल बिहारी वाजपेयी (नई दिल्ली) : अध्यक्ष जी, अगर आप यह परम्परा कायम करना चाहते हैं कि जिस दिन राष्ट्रपति का अभिभाषण हो उस दिन कोई स्थगन प्रस्ताव न लिया जाये तो एक परम्परा और जोड़िए कि उस दिन खाली राष्ट्रपति जी का भाषण सभा पटल पर रखा जायेगा और कोई कागज नहीं रखा जायेगा।

अध्यक्ष महोदय : जो रखा है आज तक मैं उसी के अनुसार कर रहा हूँ। न उस में बढ़ा रहा हूँ और न घटा रहा हूँ। न मैंने घटाया और न बढ़ाया। जो 33 साल से आपने चलाया वही मैं कर रहा हूँ।

श्री राम विलास पासवान : आज तक 33 साल में ऐसा नहीं हुआ कि एम. पी. को न आने दिया गया हो।

SHRI JYOTIRMOY BOSU: I cannot understand one thing. You have got certain business listed for today; and the Adjournment Motion intends that those items of business be adjourned and this matter be taken up first. That is what the Adjournment Motion is. (Interruptions)

MR. SPEAKER: We shall take that up tomorrow.

SHRI JYOTIRMÓY BOSU: Therefore, in all fairness, you read out the subject.

MR. SPEAKER: I need not read it out.

(Interruptions)

श्री धनिक लाल मंडल (झंझारपुर) : अध्यक्ष जी, माननीय सदस्य बंज लगाकर सदन में आये हैं। क्या यह उचित है ?

MR. SPEAKER: Shri Atal Bihari Vajpayee, Shri George Fernandes and Shri Ram Vilas Paswan have given notices of their intention to raise points in regard to issue of Ordinances during the last inter-session period. I shall allow them to make brief observations.

SHRI SATYASADHAN CHAKRABORTY (Calcutta South): Is it permissible for the Members to wear a badge in the House? There was a previous ruling that no Member should wear a badge. I have seen it in the Rules of Procedure. But unfortunately, Members of the ruling party have entered the House with a badge of the Prime Minister.

MR. SPEAKER: I will look into the matter.

SHRI SATYASADHAN CHAKRABORTY: I do not want to show any disrespect to her. But this is not permissible. I want your ruling.

MR. SPEAKER: I do not want any badges to be worn in the House.

(Interruptions)

MR. SPEAKER: Is there any badge here?

THE PRIME MINISTER (SHRIMATI INDIRA GANDHI): There is no question of our violating any rule. If there is any such rule, we should abide by it. We do not want to flout it. (Interruptions)

MR. SPEAKER: This is also a convention that there should be no such badge in the House.

(Interruptions)

MR. SPEAKER: This is a convention of the House.

SHRIMATI INDIRA GANDHI: do not know when this convention was made because when one hon. Member opposite had a badge saying that he was a CIA agent, nobody on the other side objected or asked him to take it out. (Interruptions)

श्री रामावतार झास्त्री (पटना) :

उस समय हाउस से बाहर चले गये थे, श्री पीलू मोदी। (व्यवधान)

MR. SPEAKER: I am referring to certain things. This is a parliamentary etiquette.

(Interruptions)

MR. SPEAKER: In the Handbook on page 87 under Parliamentary Etiquette, it is mentioned:

"Members should not wear any badge in the House."

श्री रामावतार झास्त्री : प्रधान मंत्री जी ने कहा कि किसी ने ब्रैडजेक्ट नहीं किया, यह गलत बात है।

(Interruptions)

MR. SPEAKER: We shall consider what a badge is.

(Interruptions)

SHRI JYOTIRMOY BOSU: On a point of order under Direction 2 of Yours. Let the book be put before you properly flagged. The question is that you have called Mr. Vajpayee on the issue of laying of a paper. Your Direction says that the pending adjournment motion on 20 per cent price rise on steel, Rs. 20/- per tonne price rise on coal... (Interruptions)

MR. SPEAKER: Here again I would like to quote from the conventions:

"As a convention adjournment motions are not taken up on the day of the President's Address. Notices received for that day are treated as notices for the next sitting."

SHRI JYOTIRMOY BOSU: I hope you will realise and understand that conventions cannot supersede the written rules. If there is any inconsistency, you should have approached the Rules Committee for a change, because the adjournment motion should have priority over everything else. This kisan rally at the cost of the people... (Interruptions)

RE. CERTAIN ORDINANCES TO BE LAID ON THE TABLE

श्री अटल बिहारी वाजपेयी (नई दिल्ली) : अध्यक्ष महोदय, ससद्-कार्य मंत्री सदन के पटल पर उन अध्यादेशों की प्रतियां रखने जा रहे हैं,..... (बयबघान) रख दिया है?

MR. SPEAKER: You have to object to it.

श्री अटल बिहारी वाजपेयी : यह कार्यवाही नियमों के खिलाफ है।

We want to object to their laying on the Table.

MR. SPEAKER: You have to speak against it.

SHRI GEORGE FERNANDES (Muzaffarpur): We have given notice that we want to oppose the laying of those papers on the Table.

MR. SPEAKER: You raise objection. Then I will comment on it.

SHRI GEORGE FERNANDES: Our notice is to oppose the laying of the paper as such. We are assuming that the paper has not been laid. Are we correct in assuming that the paper has not been laid?

श्री अटल बिहारी वाजपेयी : अध्यक्ष महोदय, जब संसद् का अधिवेशन होता है, तो सत्रावसान के दौरान जो अध्यादेश जारी किये जाते हैं, हमारे सामने उनका मामला आता है। लोक सभा के पिछले सत्र में भी यह प्रश्न उठाया गया था। आपने स्वयं कहा था कि इस तरह से अध्यादेश जारी करना ठीक नहीं है। विधान मंडलों के अध्यक्षों की बैठक में आपके भाषण की जो रिपोर्ट समाचार-पत्रों में छपी है, उस में भी आपने इस बात की दोहराया कि सरकार आर्डिनंस